

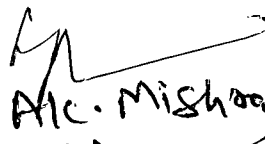
OA No. 173/08.

15/12/08.

For applicant: None

For respondents: Sh. S.P. Singh for Dr. N. Shukla

List is revised. No-one is present on behalf of the applicant to press this OA. Counsel for respondents state that CA has already been filed by the respondents, but no R.A. has been filed so far. Earlier also on 28/7/08 & 26/11/08 no-one was present on behalf of the applicant to press this OA. It appears that the applicant has lost interest in prosecuting this OA. Accordingly, the OA is dismissed for non-prosecution.


(Dr. A.C. Mishra)
MLA


(Ms. Sachna Sinha)
M(7)

LS.

CR
copy of order
dated 15-12-08
forwarded
22-12-2009